

(39)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1425/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Bank of India  
V/s  
Nimit Steel & Alloys Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.      NAME      DESIGNATION      SIGNATURE

Mr. Sagar Mate i/b Advocate Sunil A. Humbre  
for corporate Debtor

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39 Prakash Panjabi Advocate  
Advocate for petitioner



**ORDER**

**CP No.1425/I&BC/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 21.12.2017

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)